

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 201 of 2012 &
IA No. 324 of 2012**

Dated : 3rd December, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Indian Wind Turbine Manufactures' Association
& Ors.**

... Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory Commission
& Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen
Ms. Shikha Ohri**

ORDER

The learned counsel for the Appellant submits that she will
be filing the affidavit of service by tomorrow.

Post the matter on **05.12.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs

